

[श्री मधु लियये]

कहते हैं हम अमल करेंगे और अमल नहीं होता और इस के बाद गलत जानकारी दी जाती है जैसे कल दी गई तो क्या होगा ? उसके ऊपर मैंने विशेषाधिकार का सवाल उठाया है कि पब्लिक एकाउंट्स कमेटी का आप अपमान कर रहे हैं इस पर आप सोचिए, पब्लिक एकाउंट्स कमेटी के चेयरमैन सोचें और सदन नेता भी सोचें, जिन सिफारिशों को स्वेच्छा से सरकार ने कबूल किया अगर उनको भी बाद में खत्म किया जाता है तो फिर पब्लिक एकाउंट्स कमेटी का क्या मतलब रह जाता है ? यही मेरा उद्देश्य है।

13.074 Hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (HARYANA), 1967-68

THE MINISTER OF FINANCE (SHRI MORARI DESAI): I beg to present a statement showing Supplementary Demands for Grants in respect of State of Haryana for 1967-68.

13.07 Hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock

The Lok Sabha re-assembled after Lunch at Fourteen of the Clock

[MR. DEPUTY SPEAKER in the Chair].

HARYANA BUDGET, 1968-69

MR. DEPUTY-SPEAKER: The hon. Deputy Prime Minister.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARI DESAI): Sir, the House is well aware that the President has, by his Proclamation of the 21st November 1967, assumed to himself the functions of the Government of Haryana. The powers of the State Legislature are accordingly exercisable by Parliament until the State Legislature is constituted after the elections in the State. It has therefore become necessary to submit the Budget of the State Government for the year 1968-69 to Parliament in order to obtain a Vote on Account for meeting the expenditure of the State Government during the period April to July 1968.

2. Having regard to the somewhat limited object of the presentation of the State

Budget to Parliament, I shall not take the time of the House in going over the details of the various developmental or other activities in the State. However, a brief reference to the progress in the field of agriculture may not be out of place. Special attention was given to the extension of irrigation and energisation of tubewells and it is expected that in addition to the 20,000 tubewells connections at the end of 1966-67, another 7,000 tubewells will have been energised during the current year, the target for next year being 10,000 tubewells. At present an area of 33 lakh acres, that is over 38 per cent of the cultivated area, is covered by irrigation, the coverage under minor irrigation being about 6 lakh acres; and a further 1½ lakh acres will be brought under irrigation next year. The consumption of fertiliser has increased from 55,000 tonnes to 1.75 lakh tonnes this year and this is expected to go up to 3 lakh tonnes next year. Agricultural finance institutions like the Land Mortgage Bank and the Agro-Industries Corporation, have also been strengthened during the year for meeting in a larger measure the medium and long term requirements of agricultural credit in the State. The House will be glad to know that a bumper rabi crop is anticipated in the State this year.

3. Before explaining the Budget Estimates for next year, I shall briefly indicate the budgetary position in respect of the current year. The Revenue receipts this year are now estimated at Rs. 62.17 crores as against Rs. 57.89 crores provided for in the Budget presented to the State Legislature. The improvement of Rs. 4.28 crores mainly due to better realisations, including recovery of arrears under sales tax, excise duties and State's share of income-tax and certain measures of additional resource mobilisation undertaken by the State Government, e.g., in the matter of school fees, property tax and entertainment tax rates and recovery of arrears in respect of betterment levy.

4. The expenditure met from Revenue is now placed at Rs. 57.39 crores as against Rs. 59.41 crores estimated at the Budget stage. This reduction of Rs. 2.02 crores is in the main due to the various economy measures undertaken by the State Government during the year, both in

non-Plan and Plan expenditure, necessitated by the fact that the original Budget presented to the State Legislature had left an uncovered gap of Rs. 5.93 crores. As regards Capital expenditure, the Revised Estimate is only marginally higher than the Budget Estimate but this is the net result of larger contribution towards the various agricultural finance institutions, mostly counter-balanced by lesser outlay on other schemes and larger sale proceeds of land. On the basis of the variations just mentioned and others, the current year's budgetary operations as reflected in the Revised Estimates show an overall deficit of Rs. 15 lakhs, i.e. Rs. 5.78 crores less than estimated at the Budget stage.

5. Next year's Revenue receipts are estimated at Rs. 67.99 crores as against Rs. 62.17 crores in the current year. The increase of Rs. 5.82 crores is spread over a number of heads, the more important items being receipts from social services—mainly State agricultural farms, Rs. 1.71 crores; interest receipts, Rs. 1.32 crores; sales tax, Rs. 1.09 crores; State's share of Union excise duties, Rs. 67 lakhs and road transport services Rs. 57 lakhs.

6. Next year's expenditure met from Revenue is placed at Rs. 66.35 crores as against Rs. 57.39 crores this year. Of the increase of Rs. 8.96 crores, Rs. 2.21 crores are accounted for by Plan expenditure on Revenue account, the major items of increase being education, medical and public health services. On the non-Plan side, the increase is mainly accounted for by larger provisions for interest and sinking fund charges, expenses on State agricultural farms, full year's effect of the enhancement of the rates of dearness allowance of Government employees and revision of pay scales of school teachers made this year. In the net, the Revenue account shows a surplus of Rs. 1.64 crores as against Rs. 4.78 crores in the current year.

7. Next year's Budget provides for a net market borrowing of Rs. 2.51 crores and loan assistance from the Centre for various purposes, both Plan and non-Plan, of Rs. 17.37 crores. A larger credit to the extent of Rs. 2.69 crores has also been assumed on account of sale of developed land in various colonies in the State. The provision for Plan expenditure, other than

on Revenue account, is placed at Rs. 6.13 crores for direct Capital expenditure and Rs. 8.45 crores for disbursement of loans. This is somewhat less than in the current year due mainly to lesser provision for agricultural finance institutions which have been strengthened this year and other capital schemes and is based on the approved Plan outlay for the current year. Even then there will be a deficit on Capital account of Rs. 1.62 crores, which however, will be wholly covered by the surplus on Revenue account of Rs. 1.64 crores.

8. Next year's Budget includes in the aggregate a Plan provision of Rs. 26.32 crores, both on Revenue and Capital accounts, and State Plan and Centrally sponsored schemes, as against Rs. 28.03 crores this year. The Plan outlay proposed for next year includes Rs. 2.50 crores to be met by the State Electricity Board out of its own resources and will be financed to the extent of Rs. 16.42 crores, both for State Plan and Centrally sponsored schemes, by Central assistance. Next year's outlays have been strictly determined with reference to the availability of resources, including the Central assistance already indicated, and though the total Plan provision is smaller than in this year, care has been taken to see that essential priority programmes like irrigation and power projects and agricultural schemes are duly provided for. I may also mention that, though the provision for loans by the State to agriculturists is less, it is expected that the total availability of credit, including the credit from agricultural finance institutions like the co-operative societies and the Agro-Industries Corporation, will not be less next year than in the current year. For this, the Agricultural Re-finance Corporation will also be making a significant contribution through the Land Mortgage Bank. In conclusion, I should add that though the budgeted outlays on the developmental programmes have had to be restricted to the resources in sight at present, it would be open to the new Government, that will be formed in the State after the elections, to consider the question of augmenting the Plan outlays, if necessary, after ensuring that adequate resources are mobilised for meeting the additional expenditure.